

Industry Cell and Staff for plan implementation schemes in Tripura

1251. SHRI S. N. SINGH DEO: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the outlines of programme of establishment of Industry Cell and Staff for Plan implementation schemes of Tripura Government;

(b) the total amount sanctioned and utilised upto date year-wise in these two schemes; and

(c) the result achieved up-to-date?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) to (c). During the Plan discussions with the Tripura authorities, while a lump sum amount was tentatively agreed to, the details referred to in the Question were left to be worked out by the local authorities. The progress of Plan schemes, results achieved and allied matters will be reviewed at the forthcoming Annual Plan 1975-76 discussions in January, 1975.

Number of statues stolen from various temples during 1974

1252. SHRI VIKRAM MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of statues reported to have been stolen from various temples in the country during the period from 1st January, to 31st October, 1974;

(b) the total number of statues recovered and seized during the same period;

(c) the total number of persons involved in the theft prosecuted and convicted; and

(d) whether Government propose to enact a legislation so as to make

it difficult for statue thieves to function?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). According to the information available with the C.B.I., 559 statues were reported to have been stolen from various temples in the country during this period and 315 statues were recovered.

(c) The available information with the C.B.I. indicates that 190 persons were arrested and 34 convicted during this period.

(d) The existing laws are adequate to deal with the problem of antiques thefts.

Flood and drought advances to P & T Employees in Bihar Circle

1253. SHRI RAMAVATAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether in view of the Government of Bihar having declared twenty districts as affected by floods and six districts by drought in the state, the P. & T. authorities of Bihar Circle have recommended the sanction of flood and drought advances for the P. & T. Employees working in Bihar Circle;

(b) whether flood and drought advances were sanctioned also in the past on similar terms and conditions; and

(c) if so, the probable date by which flood and drought advance is likely to be sanctioned?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA): (a) No, Sir. Although the State Government had intimated that some districts had been affected by the calamity it has not declared or notified any area of the State as flood affected nor has any such ad-